

NATIONAL COMPANY LAW TRIBUNAL  
राष्ट्रीयकंपनीविधिअधिकरण  
CUTTACK BENCH  
कटकखंडपीठ

ORDER OF THE HEARING ON 16<sup>th</sup> April, 2024, 10:30 A.M.

CP (CAA) No. 3/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj  
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Kalinga Bakery Pvt. Ltd. -And- Terai Foods Pvt. Ltd. & Anr.
Under Section	230-232

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s) CS, Mr. Saroj Kumar Sahoo  
Mr. Orijit Chatterjee, Adv.  
Ms. Swati Dalmia, Adv.  
Ms. Neha Sinha, Adv.

For Respondent (s)

**ORDER**

Ld. Authorized Representative CS, Mr. Saroj Kumar Sahoo appeared along with Ld. Counsel Ms. Neha Sinha for the petitioner. List the matter on 17.04.2024.

Sd

**Kaushalendra Kumar Singh**  
Member (Technical)

Sd

**P. Mohan Raj**  
Member (Judicial)